

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

10. I.A. 4185/2023

IN

C.P.(IB)-800(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SHRI. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **13.09.2023**

NAME OF THE PARTIES: Edelweiss Asset Reconstruction
Company Limited.

V/s.

Neptune Ventures And Developers Private Limited.

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Adv. Aman J. i/b Law Office of Abhishek Anand, Counsel appearing for the
Applicant is present.

I.A. 4185/2023

Applicant, Registry, and Court Officer shall ensure the availability of hard
copy of the above Interlocutory Application to this Bench before the next date
of hearing.

List this matter on **13.10.2023**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

Vitthal